

## RAJYA SABHA

*Wednesday the 28th April, 2010/8 Vaisakha, 1932 (Saka)*

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Question No.461 ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, the Telecom Minister ...*(Interruptions)*

MR. CHAIRMAN: Please resume your place and do not show any posters in the House. ...*(Interruptions)*... Please resume your places. ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, phone tapping ...*(Interruptions)*...

MR. CHAIRMAN: Just one minute. ...*(Interruptions)*... Now, the Leader of Opposition.

#### **Declaring more districts in Orissa as Naxal affected**

\*461. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the increasing Maoist activities in Orissa, particularly in the Scheduled (Tribal) districts;

(b) if so, the reasons therefor;

(c) whether Government of Orissa has demanded more districts in the State to be declared as Naxal affected;

(d) if so, the details thereof along with the names of districts which have been declared as Naxal affected so far; and

(e) the steps taken to curb such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (e) A Statement is laid on the Table of the House.

#### ***Statement***

(a) and (b) Incidents of Left Wing Extremist (LWE) violence in Orissa in the year 2007, 2008 and 2009 have been 67, 103 & 266 respectively. So far 65 incidents of naxal violence have been reported in the current year.

(c) and (d) On the basis of proposal received from Government of Orissa in 2009, five new districts viz. Deogarh, Jajpur, Kondhamal, Dhenkanal and Nayagarh were included in the list of

districts covered under Security Related Expenditure (SRE) scheme, under which reimbursement is made to the States in respect of the expenditure incurred by them on anti-naxal operations. Inclusion/exclusion of districts under SRE scheme is a continuous process and is done as per the guidelines of the scheme. At present 15 districts of Orissa are included in the SRE scheme which are Gajapati, Ganjam, Keonjhar, Koraput, Malkangiri, Mayurbhanj, Navrangpur, Rayagada, Sambhalpur, Sundargarh, Nayagarh, Kondhamal, Deogarh, Jajpur and Dhenkanal.

(e) Government has adopted an integrated approach in dealing with LWE activities in the areas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes.

#### RE. DEMAND FOR GOVERNMENT'S RESPONSE ON REVELATIONS OF PHONE TAPPING

THE LEADER OF OPPOSITION (SHRI ARUN JAITLEY): Thank you, Sir. I would make brief submission. Sir, early this week, the issue of telephone tapping of certain political leaders had come up before this House and in that context, the Home Minister in the other House ...*(Interruptions)*... and in this House made a statement that these were not authorized. So, there seems to be some mechanism by which tapping in this country can go on which is still not authorized. Today, we have a news report which appears to indicate a case of authorized tapping of telephones. Not only it is authorized but for some curious reasons, the content of what is recorded is also now freely available. The contents make most absurd reading on two points.

MR. CHAIRMAN: How does it relate to the Question Hour?

SHRI ARUN JAITLEY: Sir, I am raising it to seek the response of the Government. Sir, I will just raise the issue. Then, you can decide whether the Government should respond or not. ...*(Interruptions)*...

MR. CHAIRMAN: Dr. Maitreyan, let the Leader of Opposition continue. ...*(Interruptions)*...

SHRI ARUN JAITLEY: Sir, two issues from the contents of all these documents seem to arise. There are several issues. But, I will raise the two main issues. Whether leaders of industry, corporate heads, corporate lobbies are involved in Departments like telecom in the allocation of portfolios by the Prime Minister. The second is, whether the entire 2G spectrum allocation on which this House spent three days is being guided by these kinds of people. This appears from the contents of the recordings which are reported in the newspapers. This is a very serious issue. Was it authorized? How is it available in the market? Sir, these two issues arise out of the contents of the entire recordings. The Government certainly needs to come out with a response on both these issues.